

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/18/95/AMR/2022		95 of IBC	Bank of Baroda Vs. Venkata Sujatha Penmetsa & Veda Biofuel Limited

**ORDER**

Mr. VVSN Raju, Ld. Counsel for the FC and Mr. Viswanath, Ld. Counsel for the PG present. At the request of Ld. Counsel for the PG, for hearing, list the matter on 19.04.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**